



2026:AHC:10668

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 43601 of 2025

Abdurrahman Khan

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Om Prakash Singh
Counsel for Respondent(s)	:	C.S.C., Rameshwar Prasad Shukla

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by the counsel for the petitioner to dismiss the present writ petition as not pressed at this stage.
2. Accordingly, the writ petition is dismissed as not pressed at this stage.

(Prakash Padia,J.)

January 16, 2026

Swati